

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1731
ANSWERED ON:07.03.2013
SALE OF LOW COST MEDICINES
Gandhi Shri Feroze Varun

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is taking any steps to modify the Indian patent law, which can compromise local drug-makers' ability to sell low-cost medicines;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) No, Sir.

(b) In view of reply (a) above, does not arise.

(c) After the amendment in Patent Act, 1970 in 2005, Indian Patent Act is now in line with the provisions of Trade Related Intellectual Property Rights (TRIPS) agreement.